

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 4th December, 2024

NO.HC.VII-84(Pt.I)/2020/11436/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers as Resource Persons to conduct a "***One Day Training Programme for the Secretaries of the District Legal Service Authorities of Assam***" scheduled to be held on **07.12.2024** from **10.00 A.M. onwards** at the National Law University and Judicial Academy, Assam:

Sl. No.	Name	Designation and place of posting
1.	Smti. Mridu Chanda Bordoloi	District & Sessions Judge, Sivasagar
2.	Shri Ratnadip Bhattacharjee	Member Secretary, Assam State Legal Services Authority

By Order,
Sd/- S.Dhar
REGISTRAR (JUDICIAL)

Memo No.HC.VII/84(Pt.I)/2020/11437/A **Dated: 04-12-2024**

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) he/she will be entitled T.A. & D.A. as admissible under the Rules].
3. The Registrar [Admin./Vigilance/Esstt.(i/c)], Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. Smti. Mridu Chanda Bordoloi, District & Sessions Judge, Sivasagar.
6. Shri Ratnadip Bhattacharjee, Member-Secretary, Assam State Legal Services Authority.
7. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).

8. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
9. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
10. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)